

**भारतीय वायु सेना द्वारा हवाई परिवहन प्रणाली**

1667. श्री गोविन्दराम भिरी: क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या भारतीय वायु सेना द्वारा हवाई परिवहन प्रणाली का आधुनिकीकरण किए जाने संबंधी कोई प्रस्ताव विचाराधीन है;

(ख) यदि हाँ, तो क्या सरकार ने इस प्रयोजनार्थ कोई ठोस कार्य प्रणाली तैयार की है;

(ग) इस कार्य पर कितनी धनराशि व्यय किए जाने की संभावना है और यह कार्य कब तक पूरा हो जाएगा;

(घ) विश्व को अन्य वायु सेनाओं की हवाई परिवहन प्रणाली की तुलना में इस समय भारत की स्थिति क्या है; और

(ङ) क्या सरकार ने इस प्रयोजनार्थ कुछ विदेशी विशेषज्ञों को आमंत्रित किया है?

रक्षा मंत्रालय में राज्य मंत्री (श्री एन० वी० एन० सोमू): (क) से (ङ) फिलहाल, भारतीय वायुसेना की वायु परिवहन प्रणाली के आधुनिकीकरण का कोई प्रस्ताव नहीं है। विभिन्न देशों के परिवहन वायुयान बेड़े संबंधित देश की विशिष्ट आवश्यकताओं पर आधारित है। भारतीय वायुसेना की सन्मान सूची में विद्यमान परिवहन में आधुनिक उपकरण लगे हुए हैं। ताकि वे सौंपे गए कार्यों को सफलतापूर्वक सम्पन्न कर सकें। इस प्रयोजन के लिए कितनी विदेशी विशेषज्ञों को न तो आमंत्रित किया है और न ही इस काम में लगाना गया है।

**Tender on Basis Telephone Services**

1668. SHRI SATISH AGARWAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the current status of basic telephone service tenders;

(b) the expected schedule of signing licence agreements with the selected parties; and

(c) the telecom circles for which retendering is proposed?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VERMA): (a) Letters of latent have been issued for ten Circles,

viz., Delhi, Haryana, Uttar Pradesh (West), Punjab, Gujarat, Andhra Pradesh, Tamil Nadu, Bihar, Orissa & Maharashtra. Bids received for three circles, viz., Rajasthan, Karnataka and Madhya Pradesh are under consideration of the Government.

(b) The selected bidders are required to sign the licence agreement by 31.7.96.

(c) These telecom circles are: Andaman & Nicobar Islands, Assam, Himachal Pradesh Jammu & Kashmir, North East, Kerala, West Bengal & Uttar Pradesh (East).

**Flights by Pakistan planed over Indian Territory**

1669 SHRI K.M. KHAN: Will the Minister of DEFENCE be pleased to state:

(a) whether it has been reported that Pakistan Air Force planes have undertaken low altitude flights in Kargil area in recent past;

(b) if so, the details thereof;

(c) whether It has also been reported that infiltration of Pakistani terrorists into Indian areas of Kargil and Uri following Pakistani Air Force flights; \*

(d) whether it has also been reported that I.S.I of Pakistan has chalked out extensive programmes to submerge all border villages of Punjab and Jammu during the monsoon season of India; and

(e) if so, the details thereof with reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): (a) No violation of Indian air space by the Pakistan Air Force aircraft has been reported to the Government during last three months.

(b) and (c) Do not arise in view of reply to part (a).

(d) There are no such reports with the Government.

(e) Does not arise in view of replies to parts (a), (c) & (d).